ITEM NO.35 **COURT NO.6** **SECTION XI**

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 10787/2024

[Arising out of impugned final judgment and order dated 20-11-2023 in WC No. 12074/2023 passed by the High Court of Judicature at Allahabad]

AJAY VIJH **Petitioner(s)**

VERSUS

INDIAN BANKS ASSOCIATION & ORS. **Respondent(s)**

IA No. 73829/2024 - CONDONATION OF DELAY IN FILING

Date : 05-08-2025 This matter was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) :
Mr. Pankaj Agarwal, Adv.
Mr. Sunil Murarka, Adv.
Mr. Siddhant Sahay, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s) :
Mr. Nitin Bhardwaj, AOR

Ms. Radhika Gautam, AOR
Ms. Radhika Gautam, Adv.
Ms. Anjul Dwivedi, Adv.
Ms. Shreya Garg, Adv.

Mrs. Archana Pathak Dave, A.S.G.
Gayatri Misra, Adv.
Arushi Singh, Adv.
Gaurang Bhushan, Adv.
Rajesh Kr. Singh, Adv.
Vijay Awana, Adv.
Jagdish Chandra, Adv.
Dr. N. Visakamurthy, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. List the matter after three weeks.

2. In the meanwhile, directions issued by us vide order dated 12.12.2024, be complied with.

Signature Not Verified
Digitally signed by NISHA KHULBEY
Date: 2025.08.12 10:28:18 IST
Reason:

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(NIDHI WASON)
COURT MASTER (NSH)